

F.No. J-11017/17/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

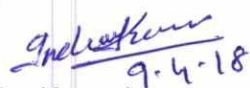
Shastri Bhawan, New Delhi,
Dated 9th April, 2018

ORDER

The President is pleased to **extend** the terms of all the panel counsel as mentioned in this Department's earlier Order with F. No. 36(7)/2015-Judl. dated 10.04.2015 for conducting Central Government litigation before the Gauhati High Court at Guwahati and its Benches at Kohima, Aizawl & Itanagar and Central Administrative Tribunal, Guwahati Bench, **except** Shri Chinmoy Chowdhury, Senior Central Government Standing Counsel for Central Administrative Tribunal, Guwahati Bench with effect from **10.04.2018 until further orders or till a new panel, in this regard, is finalized by this Department.**

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat at Kolkata.
3. Shri Subhash Chandra Keyal, Asstt. SGI, Gauhati High Court at Guwahati.
4. Shri Kamal Alin Rongmei, Asst. SGI, Gauhati High Court, Kohima Bench.
5. The Registrar, Gauhati High Court at Guwahati, at Kohima, at Aizawal & at Itanagar (Arunachal Pradesh).
6. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.


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